

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IAP Company Private Limited Date of Commencement of Liquidation: 28-09-2020; List of Stakeholders as on Date: 05-01-2021; Name of IP: Mr. Dharmendra Kumar; Last 5 digit of registration number: 11264

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	6	338630218	6	330439950	0	8190268	0	Annexure 3
4	Unsecured financial creditors	17	331397241	17	323948397	0	7448844	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	16	2880839	16	1637829	0	1243010	0	Annexure 6
7	Operational creditors (Government Dues)	5	29550989	5	11513802	0	18037187	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	29258077	15	22634968	0	6623109	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		59	731717364	59	690174946	0	41542418	0	